

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1323**  
TO BE ANSWERED ON 28.07.2022

**Consultation with locals for declaration of buffer zone**

1323 SHRI K.C. VENUGOPAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has taken into account the concerns of local inhabitants with regard to the marking of buffer zone in the vicinity of various wild life sanctuaries; and
- (b) actions that will be taken by Government to alleviate the concerns of the local communities?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) As per the procedure laid down for notification of Eco-Sensitive Zones (ESZ), the draft proposals received from State Governments for finalization of ESZ are examined in the Ministry before publication. The final notification is published after examining the claims and objections received from the local people on the draft notification.

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